

3. Children's film

Category	Upto 90 minutes & above	Upto 60 minutes
A	Rs. 4.00 lakhs	Rs. 2.65,000
B	Rs. 3.00 lakhs	Rs. 2,00,000

For Hindi films telecast from Delhi and linked LPT's

Grade 'A' films	—	Rs. 2.40 lakhs
Grade 'B' films	—	Rs. 1.80 lakhs
Grade 'C' films	—	Rs. 1.30 lakhs

For Regional Kendras

The royalty rates for telecast of feature films from various Doordarshan Kendras are as under:—

Category of film	Delhi & linked transmitters	Bombay Calcutta Hyderabad Madras & Bangalore (with their linked transmitters)	Ahmedabad Bangalore Cuttack Jalandhar Lucknow Trivandrum	Guwahati Srinagar
A	1,30,000	65,000	52,000	32,500
B+	1,00,000	50,000	40,000	25,000
B	70,000	35,000	28,000	17,500

Satellite Regional Language Services (SRLS)

Grade 'A' films		: Rs. 35 lakhs
Grade 'B+' films		: Rs. 30 lakhs
Grade 'B' films		: Rs. 25 lakhs
(i) First repeat	: 30% less	} Black & White : 25% less
(ii) Second repeat	: 50% less	

[Translation]

Demand of Coal

*145. SHRI SURAJBHANU SOLANKI: Will the Minister of COAL be pleased to state:

- the demand of coal during each of the last two years;
- the extent to which the demand was met;
- the estimated demand of coal during 1995-96; and
- the measures proposed to be taken to bridge the gap between the demand and production of coal?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) & (b) The projected demand of coal for years 1992-93 and 1993-94 and actual materialisation was:

(in million tonnes)

	1992-93		1993-94	
	Projected Demand	Materialisation of Demand	Projected Demand	Materialisation of Demand
Raw Coal	256.70	241.69	268.80	253.00

(c) & (d) A statement is laid on the Table of the House.

Statement referred to in parts (c) & (d) in reply to Lok Sabha Starred Question No. *145 for answer on 23rd March, 1995 regarding Demand of Coal.

(c) Demand assessed for the year 1995-96 is 288.00 m.t.

(d) Against the demand for 1995-96 production of raw coal in the country is estimated to be 274.50 m.t. The gap between demand and production will be met by importing 6 m.t. of coking coal for purpose of blending and by draw-down of pit-head stocks to the extent of 7.5 m.t.

[English]

Petroleum Products Import

146. SHRI M.V.V.S. MURTHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- whether the Government have set up a Committee to look into the issue of decanalisation of petroleum products import;
- if so, the composition thereof;
- the time by which the Committee is likely to give its report;
- whether any representations have been received seeking changes in the present system;
- if so, the details thereof; and
- the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

(b) and (c) Do not arise

(d) to (f) Review of Export and Import Policy is a continuing process and changes are made as and when considered necessary. Under the EXIM Policy 1992-97, only five petroleum products are not decanalised. Further, out of these, the Government has also permitted the import of Aviation Turbine Fuel, Bitumen (Asphalt) Paving Grade and Furnace Oil (except LSHS & LSWR) against Special Import Licences.

Revenue Earned by D.D.

*147. PROF. UMMAREDDY VENKATESWARLU: SHRIMATI KRISHNENDRA KAUR (DEEPA):

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- the amount of revenue earned by Doordarshan through telecast of advertisements during the current year so far;
- the projected revenue earnings for 1995-96;
- the steps taken/proposed to use this revenue earnings for the improvement in the quality of T.V. programmes; and